

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 2nd December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Ganesan

Counsel for the Respondent(s) : Ms. Deepa Chavan,
Mr. Niraj Shah &
Ms. Ramni Taneja for R-2
Ms. Sujatha Balachander &
Mr. Pravjot Ghuman for R-3
Mr. Buddy A Ranganadhan for R-1
Mr. Amit Kapur,
Ms. Poonam Verma &
Mr. Gaurav Dudeja for R-4

ORDER

Heard learned counsel for the respondent no.2.

Post the matter for further hearing on **17th December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**